

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 718/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE PARTIES: M/s. Mohini Resources Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	<i>Kumar Pillai</i>	<i>Adv. for Petitioner</i>	<i>[Signature]</i>

**COMMON ORDER**

**C.S.P. No. 718/230-232/NCLT/MB/MAH/2017**

**C.S.P. No. 719/230-232/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. Reports of the concerned Offices awaited.
3. Adjourned to **17.11.2017**.

SD/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**06.10.2017**

SD/-

**M.K. Shrawat**  
**Member (Judicial)**